

Central Government employees' organisations before faking any step affecting their employment.

(iv) FALL IN PRICE OF COCOA BEANS CAUSING GRAVE CONCERN TO FARMERS OF KERALA.

SHRI P. J. KURIEN (Mavelikara): Sir, the alarming fall in price of Cocoa beans is causing grave concern and distress to more than five lakhs of farmers cultivating cocoa especially in Kerala.

The Cocoa cultivation has picked up very well during the past decade due to the hectic efforts and the encouragement from Government of India especially the campaign of Government of Kerala. Cocoa used to be imported from foreign countries incurring vast expenditure in foreign exchange. But of late, due to the hard work of the farmers in Kerala and Karanataka this inter crop was flourishing well and used to be remunerative and attractive. During the past one decade more than 5 lakhs of farmers have gone in for this hard task of Cocoa cultivation. But when their efforts are bearing fruits the sudden fall in prices have put down their untold difficulties. The Government of India and the Ministry of Agriculture has to come in a big way to save the situation. The prevailing price is not only unremunerative to force the farmers to distress sale, but also in the long run to leave this cultivation. The country will be forced to import Cocoa incurring loss to the national exchequer and depletion of foreign exchange resources. May I request the Agriculture minister to make a statement in this House about the steps that he is urgently taking to redeem the situation and help more than five lakhs farmers in Kerala and Karnataka and all over the country.

(v) REPORTED PHOTOGRAPHING BY INTELLIGENCE BUREAU STAFF OF VISITORS WHO CAME TO THE RESIDENCE OF SHRI SAMAR MUKHERJEE IN DELHI.

SHRI SOMNATH CHATTERJEE (Jadavpur): Sir, on 31st January, 1980

about 1 p.m. three (3) persons were taking photographs of those going and coming at 4, Ashok Road, the residence of Shri Samar Mukherjee, Leader of CPI(M) group in Parliament, and also the office of the Central Committee of the Communist Party of India (Marxist). When they photographed two of visitors, who came to 4, Ashok Road, the visitors tried to catch hold of these three persons to hand over to police. But two men ran away with camera and the third man who photographed was caught hold by the visitors and the passersby and handed over to police. Mr. A. J. S. Sahi, police official of the control room took that person to Parliament Street Police Station. But it seems no case has been recorded in the police station against the man who was caught red-handed and attempts are going on to hush up the whole matter. This is a very serious matter which causes grave concern to the functioning of Members of Parliament as well as Opposition parties and hence I would like to request the Minister for Home Affairs to make a statement thereon.

SHRI INDRAJIT GUPTA: It is a serious matter.

SHRI GEORGE FERNANDES (Muzaffarpur): It is far too serious a matter to be brought under Rule 377.

MR. SPEAKER: It will be brought to the notice of the Minister.

11.30 hrs.

#### APPROPRIATION (RAILWAYS) BILL, 1980

THE MINISTER OF RAILWAYS  
(SHRI KAMLAPATI TRIPATHI):  
Sir, I beg to move

"That the Bill to authorise payment and appropriation to certain further sums from and out of the Consolidated Fund of India for the services of the financial year 1979-80